

of these rules and delegate powers to officers or local bodies to levy spot fines as per the bye laws framed.

**Ten cleanest cities in the country**

3344. SHRIMATI RANEE NARAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the name of the ten cleanest cities in the country; and
- (b) the name of the districts where these ten cleanest cities are located?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Ministry of Urban Development has conducted a survey named Swachh Survekshan in the year 2016. As per the survey report, name of 10 cleanest cities are (1) Mysuru; (2) Chandigarh; (3) Tiruchirappalli; (4) Delhi-NDMC; (5) Visakhapatnam; (6) Surat; (7) Rajkot; (8) Gangtok; (9) Pimpri Chinchwad; and (10) Greater Mumbai.

(b) Name of districts of ten cleanest cities are (1) Mysuru; (2) Chandigarh (UT); (3) Tiruchirappalli; (4) New Delhi; (5) Visakhapatnam; (6) Surat; (7) Rajkot; (8) East Sikkim; (9) Pune and (10) Mumbai.

**Changes in waste management policy under SBM**

3345. KUMARI SELJA:  
SHRIMATI RAJANI PATIL:  
SHRI P. BHATTACHARYA:  
SHRI DARSHAN SINGH YADAV:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government has made some crucial policy changes in the Swachh Bharat Mission (SBM) with regard to waste management and if so, the details thereof;
- (b) whether Government proposes to generate electricity, compost and chemical fertilizers from municipal solid waste and biodegradable waste, if so, the details thereof;
- (c) whether the Ministry has discussed the matter with other stakeholders in this regard and if so, the details thereof; and
- (d) whether Government has decided to make purchase of electricity generated from the municipal waste mandatory and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Yes, Sir. The Government has enhanced the Central assistance